

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 82 of 2020**

**&**

**I.A. No. 1344 of 2020**

**In the matter of:**

**Baby Mathew & Anr.  
Vs.**

**....Appellants**

**Mar Jacob Thoomkuzhy & Ors.**

**....Respondents**

**Present**

**For Appellants: Mr. UK Chaudhary, Sr. Advocate alongwith  
Ms. Manisha Chaudhary, Advocates.**

**For Respondents: Mr. Manoj Menon, For R-1 – 4.  
Ms. S. Manjula Devi, For R-5 – 10.**

**With**

**Company Appeal (AT) No. 98 of 2020**

**In the matter of:**

**Biju George & Ors.  
Vs.**

**....Appellants**

**Jeevan Telecasting Corporation Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellants: Mr. KS Ravichandran (PCS) & Ms. S. Manjula Devi,  
Advocates.**

**For Respondents: Mr. UK Chaudhary, Sr. Advocate alongwith  
Ms. Manisha Chaudhary, Mr. Prince Jose & Mr. K.  
Mansumyer Singh, For R-1 & R-6.  
Mr. K. Manoj Menon, For R-2 to R-5.**

**ORDER**

**(Virtual Mode)**

**02.11.2020:** Due to paucity of time, the matter could not be taken up today, and hence the matter is directed to be Listed on **3<sup>rd</sup> November, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

*Sim/Kam*